

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/56/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Maharashtra
NAME OF THE RESPONDENT(S)	Mr. Rajesh Agarwal
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Varun Ambati for the Petitioner.

Ld. Counsel Mr. Mayur Mundra for the Respondent.

Ld. Counsel for the Respondent prays for an adjournment. Prayer is allowed.

Matter is adjourned to 11.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)